

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5910/2005

(From the judgement and order dated 10/02/2005 in WP No. 106/2005 of
The HIGH COURT OF BOMBAY AT AURANGABAD)

RAMCHANDRA

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

(OFFICE REPORT ON DEFAULT DT.19.8.2009)

Date: 24/08/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
(IN CHAMBER)

For Petitioner(s)

Mr. Shivaji M. Jadhav, Adv.

For Respondent(s)

Mr. V.N. Raghupathy ,Adv

UPON hearing counsel the Court made the following
ORDER

Learned counsel for the petitioner submits that this
Special Leave Petition has become infructuous. The same is
accordingly, dismissed as having become infructuous.

(Sukhbir Paul Kaur)
Court Master

(S.S.R.Krishna)
Court Master